

Annexure - VII

Name of the corporate debtor: Karaikal Port Private Limited
Date of commencement of CIRP: April 29, 2022
List of creditors as on: May 20, 2022

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1		Government of India, represented by the Office of the Assistant Commissioner of GST & Central Excise, Karaikal Division, Puducherry Commissionerate, Puducherry	12.05.2022	116859593			no				116859593		
2		Employees' Provident Fund Organisation, Regional Office, Puducherry	20.05.2022	449724			no				449724		

IMPORTANT NOTICE

The list of creditors is not the final list, as the verification / reconciliation of claims is still under process and the list of creditors shall be updated as and when claims are received and verified by the Interim Resolution Professional.